

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on Thursday, 30th March, 2023 :

I

In first session, The Hon'ble Shri Justice M. S. Karnik will sit singly and will take up the Final hearing board followed by Admission/order board. In case of extreme urgency, matters from the Admission/Order board is permitted to be mention at 10.30 a.m.

II

In second session, The Special Division Bench-II, comprising of The Hon'ble Shri Justice M. S. Sonak, the Hon'ble Shri Justice M. S. Karnik will take up the matters, as per the board published separately.

III

After the Judicial work of the Special Division Bench-II is over, the Hon'ble Shri Justice M. S. Karnik will sit singly and will take up the Final hearing board and thereafter Admission/order board, in case of extreme urgency, by mentioning .

By Order,

High Court of Bombay at Goa,
Porvorim, Goa

Date : 28th March, 2023

Sd/-

(G. G. Bhansali)
Registrar (Judicial)